

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 109(ND)/2015

IN THE MATTER OF:

Mr. Sanjeev Jain & Anr.	APPLICANT / PETITIONER
Vs		
M/s Angel Buildcon Pvt. Ltd. & Ors.	RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 22.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

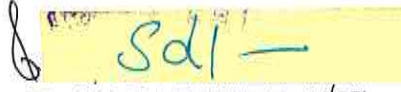
**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER	:-	Mr. Rajnish Sinha, Advocate Mr. Nikhil Jain, Advocate
For the RESPONDENT	:-	Mr. Pradeep Kumar Mittal, Advocate Mr. Praveen Kumar Mittal, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 25th September 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**